

(b) to (d) On 12.07.2004, the State of Punjab enacted the Punjab Termination of Agreements Act, 2004 terminating the 1981 agreement and all other agreements relating to Ravi Beas waters. The report of the Hon'ble Supreme Court on a Presidential Reference filed before it on 22.07.2004 questioning the constitutional validity of the Act will facilitate further course of action in the resolution of the issue of restoration of remaining 0.60 MAF to Rajasthan.

Lining of water courses

3637. SHRI O.T. LEPCHA : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether State Government of Rajasthan has submitted proposals for lining of water courses on completion of lining works of distributaries/minors of Gang Command under Rajasthan Water Sector Restructuring Project (RWSRP) so that full benefits of expenditure incurred under above scheme may be ensured;

(b) whether any project proposal amounting to Rs. 538.00 crores for implementation of Command Area Development and Water Management (CADWM) programme in the command area of Gang and demonstration of bio-drainage is pending with his Ministry;

(c) if so, the time schedule for sanctioning the same; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA) :

(a) and (b) In accordance with the guidelines of the scheme, a project proposal amounting to Rs. 538.00 crore submitted by Government of Rajasthan for implementation of Command Area Development and Water Management (CADWM) Programme including Lining of Water Courses in the command area of Gang canal has been approved subject to the condition that sanction order for inclusion of Gang canal under CADWM Programme will be issued only after submission of the completion report on one of the on-going CADWM Projects by the Government of Rajasthan. The Government of Rajasthan has, so far, not submitted completion report of any of the on-going CADWM projects. Regarding demonstration of bio-drainage, no such proposal has been received from Government of Rajasthan.

(c) The issuance of sanction order for inclusion of Gang canal under CADWM Programme would depend on submission of completion report of one of the on-going CADWM Project by the Government of Rajasthan.

(d) Does not arise.

Irrigation Projects

3638. DR. GYAN PRAKASH PILANIA :

SHRI LALIT KISHORE CHATURVEDI :

Will the Minister of WATER RESOURCES be pleased to state: